

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

**C.P.No.310/55/2019
in
O.A.No.310/00107/2019**

Dated the Wednesday, 26th day of February, 2020

PRESENT

**Hon'ble Mr.P. Madhavan, Judicial Member
Hon'ble Mr.T. Jacob, Administrative Member**

R. Subbiah, Aged 64 years,
S/o. Late Ramasamy Reddiar,
Retired Administrative Officer,
Kendriya Vidyalay Sangathan,
R/o Flat F1, FF, A Block, Prakash Homes Galaxy,
4th Street, Annai Sathyanagar,
Nesapakkam, Chennai-600 078.

...Applicant

(By Advocate :M/s. S Shaji Paul)

Vs.

The Union of India Rep. By
Ms. Rina Ray, The Secretary to
The Government of India (SE&L)
Ministry of Human Resources Development,
Shastri Bhavan, New Delhi-110 001.

...Respondent

(By Advocate: None)

ORAL ORDER
(Order: Pronounced by Hon'ble Mr.P. Madhavan, Member(J))

When the matter is taken up, applicant who was present in person submits that pursuant to the order of the Tribunal, respondents have passed a speaking order. Applicant also made an endorsement to that effect.

In view of the speaking order passed by the respondents pursuant to the directions of the Tribunal, nothing remains to be adjudicated in the C.P. CP is accordingly closed. Notices already issued, if any, are discharged.

(T. JACOB)
MEMBER(A)

(P.MADHAVAN)
MEMBER(J)

26.02.2020

asvs